

Study of Gujarati

* 8. **Shri Dabhi** : Will the Minister be pleased to refer to the reply given to Starred Question No. 678 on 3rd August, 1956 and state :

(a) whether the University Grants Commission have now finalised the consideration of the question of instituting prizes and scholarships for the study of Gujarati at the Universities of Aligarh, Banaras and Vishwabarati ; and

(b) if so, details thereof ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : (a) No, Sir.

(b) Does not arise.

Shri Dabhi : May I know who finally decides this question, the Government or the Commission ?

Dr. K. L. Shrimall : The University Grants Commission.

Raw Film Industry

* 99. { **Shri Ram Krishan** :
Dr. Rami Subhag Singh :
Shri Shivananjappa :

Will the Minister of Heavy Industries be pleased to refer to the reply given to Unstarred Question No. 1757 on the 12 September, 1956 and state :

(a) whether the scheme for setting up a plant for manufacturing raw film in India has been finalised ;

(b) if so, the main features of the scheme ;

(c) whether it is a fact that East Germany has offered to provide experts and give the necessary facilities in this regard ;

(d) if so, whether the offer has been accepted ; and

(e) if accepted the nature of the advice and facilities to be provided ?

The Minister of Heavy Industries (Shri M. M. Shah) : Details of the scheme to be implemented are still under consideration. With your permission, Sir I may add that discussions and negotiations are going on with Messrs. Agfa Wolfen of East Germany and certain tests on storage of raw films and photo-sensitive raw materials are being carried out. As soon as the discussions, negotiations and tests are over and decisions are made on them, full details will be placed on the Table of the House.

Shri Ram Krishan : By what time will Government come to a decision ?

Shri M. M. Shah : It is too early to say. Perhaps it may take between three to six months.

Dr. Rama Rao : May I know if it is a fact that previously Ootacamund had been recommended for this industry, and if so, whether that fact is under consideration now ?

Shri M. M. Shah : The location actually has not yet been determined. They visited about nine places.

Shri Shree Narayan Das : May I know whether negotiations are being carried on with other concerns of other countries with regard to this ?

Shri M. M. Shah : To begin with, we carried on negotiations with four firms, but now we carried on negotiation with four firms, but now we have almost finalised with the East German firm of Agfa-Wolfen.

House of Mirza Gh

* 101. **Shri D. C. Sharma** : Will the Minister of Education be pleased to refer to the reply given in Starred Question No. 2000 on the 11th September, 1956 and state :

(a) the progress made with regard to the protection and preservation of the house of Urdu and Persian poet Mirza Ghalib ; and

(b) the estimated cost thereof ?

The Deputy Minister of Education (Dr. M. M. Das) : (a) It has been decided not to declare the house as a monument of national importance to be maintained by the Union Government under the Ancient Monuments and Preservation Act, 1904.

(d) Does not arise.

Shri D. C. Sharma : May I know the reasons which have led the Government not to declare this a national monument and whether it is going to be a protected monument under the auspices of the state Government.

Dr. M. M. Das : We have inspected this particular place and the particular building. Very little of the original building remains. Practically all parts of the building have been replaced by later constructions and there is no archaeological or architectural importance attached to it. So Government has decided not to declare it a national monument under the Ancient Monuments Preservation Act.

Shri D. C. Sharma : Who are the members of the team that inspected this building and came to the conclusion that this has no architectural or other kinds of importance ?